ITEM NO.1501 COURT NO.15 SECTION III-A
(For Judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5099/2013

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD. Appellant(s)

VERSUS

VIDUT LOKPAL U.P. & ORS. Respondent(s)

Date : 10-09-2026 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

1. Hon'ble Mr. Justice S.V.N. Bhatti pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice N.V. Anjaria.

2. The Civil Appeal stands dismissed in terms of the signed non-reportable judgment.

3. Pending application(s), if any, shall stand disposed of.

(SNEHA DAS) (NIDHI MATHUR)
COURT MASTER (SH) COURT MASTER (NSH)
(Signed non-reportable judgment is placed on the file)

Signature Not Verified
Digitally signed by SNEHA DAS
Date: 2026.09.10 18:26:09 IST
Reason: